

OAS 28/04

31.8.04

Hon Mr Justice S.R. Singh VC
Hon Mr D.R. Tiwari AM

None for the applicant. Sri S Singh
learned Counsel for the respondents states
that CA is ready and will be file the same
within a week after serving the copy of the
same on applicant's Counsel. RA, if any, may
be filed within 02 weeks, thereafter.

List for admission on 24.9.04.

VC

AM

31.8.04

Hon. Mr. Justice S.R. Singh, V.C.
Hon. Mr. D.R. Tiwari, A.M.

Later on learned Counsel for
applicant Sri R. P. S. Yadav appeared and
made statement that he has instructions
not to press the CA. which is directed
against the suspension order.

In view of the statement made
by the counsel, the order, as fore stated
is recalled and the CA. is dismissed
as not pressed.

OK
copy of order
issued
29.9.04

AM

VC